

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO.5197 OF 2005

M/S. GULJAG INDUSTRIES

Appellant(s)

VERSUS

COMMERCIAL TAXES OFFICER  
ent(s)  
(With office report)

Respond

WITH

Civil Appeals Nos.5210 to 5224, 5226 to 5240, 5242 to 5250, 5260 to 5269, 5255 to 5259, 4412, 5283, 5571, 5723, 4413 to 4442 of 2005  
(With office report)

Special Leave Petition (C) Nos.18473/2005  
(With appln for exemption from filing O.T. and with prayer for interim relief and office report)

Special Leave Petition (C) No.9748/2005  
(With appln. for c/delay in refiling SLP and with prayer for interim relief)

Civil Appeal Nos.5252, 5253 of 2005  
(With office report)

Civil Appeal No.1927, 1928 of 2006  
(With appln. for exemption from filing O.T. and with prayer for interim relief)

Civil Appeal Nos.2243, 2392, 2393, 2952, 2953, 3195, 5273 of 2006  
(With office report)

Civil Appeal Nos.985, 1422, 1421, 1769, 1986, 2291 of 2007  
(With office report)

Special Leave Petition (C) Nos.4658, 4660, 4661 & 4662 of 2007  
(With office report)

Date : 19/07/2007 These Appeals/Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.H.KAPADIA  
HON'BLE MR. JUSTICE B. SUDERSHAN REDDY

-2-

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For Petitioner/Appellant (s)

Assessee(s):

Mr. Pallav Shishodia, Adv.  
Mr. D.N. Mishra, Adv.

Mr. Narottam Vyas, Adv.  
Mr. B.D.Sharma, Adv.

Ms. Deep Shikha Bharati, Adv.  
Mr. B.D.Sharma, Adv.

Mr. Subhash Chandra Birla, Adv.

Mr. Subrat Birla, Adv.

Dr. Manish Singhvi, Adv.

Mr. P.V. Yogeswaran, Adv.

Mr. Sunil Kumar Jain, Adv.

Mr. Naresh Kumar, Adv.

Mr. Praveen Chaturvedi, Adv.

Mr. H.K. Puri, Adv.

Mr. N. Ganpathy, Adv.

Mr. Satyendra Kumar, Adv.

Mr. Vikas Mehta, Adv.

For Respondent/  
Appellant-Revenue:

Mr. Punit Jain, Adv.

Mr. Sushil Kumar Jain, Adv.

UPON hearing counsel the Court made the following  
ORDER

Mr. Pallav Shishodia, learned counsel, appearing for assessee, commenced his arguments at 2.45 p.m. and was on his legs when the Court rose for the day.

The matters remained part-heard.

(N. Annapurna)  
Court Master

(Madhu Saxena)  
Court Master